

**CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH, MUMBAI**

CP NO.7/2005 in
OA No.600/1999

26th Sept, 2005

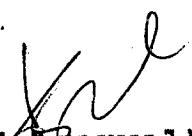
Applicant by Shri S.P.Saxena. Respondents
by Shri R.K.Shetty.

Learned counsel for respondents stated
that the order of Tribunal dated 25/7/2000 and
confirmed by High Court order dated 9/7/2004 has
been complied with vide order dated 24th Sept, 2005.

Learned counsel for applicant submits that
the direction of the Tribunal has been complied
with.

In view of this Contempt Petition 7/2005
is dismissed. Notices to contemnors are
discharged.


(Smt. Bharati Ray)
Member (J)


(A.K. Agarwal)
Vice Chairman

abp